

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 13th day of March 2019

Original Application No. 330/00839 of 2011

Hon'ble Mr. Justice Bharat Bhushan, Member – J
Hon'ble Ms. Ajanta Dayalan, Member – A

Rahmatullah

. . .Applicant

By Adv : Shri Raj Narain and Shri R.S. Yadav

V E R S U S

Union of India and others

. . .Respondents

By Adv: Shri Sher Bahadur Singh

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member – J

List revised. None for the applicant. Shri R.K. Srivastava brief holder of Shri Sher Bahadur Singh, advocate for the respondents is present.

2. Applicant or his counsel was not present on the last several occasions. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

/pc/